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Hindustan Milk Food

*385. SHRI GANESH LAL MALI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that one of the conditions imposed in the industrial licence issued to M/s. Hindustan Milk Food Manufacturers in February **1971** for setting up a new unit аť Rajmundry in Andhra Pradesh for manufacture of malted food under the brand name 'Horlicks' was to change over to a new Indian name within three years of the unit going into production:

(b) if so, when the unit went into production;

(c) whether the above condition has been waived by Government;

(d) if so, the reasons therefor:

(e) whether it is fact that the continuance of foreign brand name overshadows the growth and development of various small scale units manufacturing malted food; and

(f) whether Government propose to reimpose the condition and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI BP. MAURYA): (a) Yes, Sir,

(b) In April, 1973.

(c) Yes. Sir.

(d) The condition was waived bv the Government in January, 1973 on receipt of a representation from the **C**ompany that t_e condition would hamper viability of the new unit set up in the backward area of Andhra Pradesh, and would also adversely affect marketability of the product particularly in the export market in competition with other companies hav. ing established brand names.

(e) and (f). The application by M/s. Horlicks, Ltd., U.K. under S. 28(1) (c) of the Foreign Exchange regulation Act, 1973 for permission of the use of their brand names by Hindustan Milk Food Manufacturers Limited is

under the consideration of the Reserve Bank of Inda.

Radio Station at each District Headquarters

*386. SHRI SYED AHMAD HASH-MI: Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:

(a) whether Government propose to set-up a radio station at each district headquarter in the country; and

(b) if so the details of the proposal and the progress so far made in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) and (b) This is the long-term objective of Government. Proposals to implement it will be formulated, in due curse when resources and priorities permit.

Selection of Location for Super Thermal Plants under World Bank Scheme

*387. SHRI KASIM ALI ABID: SHRI R. NARASIMHA REDDY: SHRI KHURSHED ALAM KHAN:

Will the Minister of ENERGY be pleased to state the names of sites selected for location of super thermal plants under the World Bank Scheme?

THE MINISTER OF ENERGY (SHRI K. C. PANT): While there is no World Bank Scheme for Super Thermal Stations, project reports in respect of the following sites have been posed to them for loan assistance:---

(i) Singrauli in the Northern Region

(ii) Kobra in the Western Region.

(iii) Farakka in the Eastern Re-

(iv) Neyvel_i and Ramagundam in the Southern Region.

*388. [Transferred to the 2nd April, 1976.]

Production of Essential Commodities

*389. SHRI SANAT KUMAR RAHA: Will the Minister of INDUS-TRY AND CIVIL SUPPLIES be pleased to state what steps Government have taken for production of essential commodities and their supply to the under-developed area and under privileged people during the emergency period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): A statement is laid on the Table of the House.

Statement

Production of Essential Commodities

For the purpose of public distribution system, Government have indentified 17 essential commodities. These include agricultural commodities aswell as manufactured articles. The steps taken for production of agricultural commodities relate to various aspects such as research, extension, imputs etc. As regards manufactured commodities, steps taken for production include fuller utilisation of installed capacity, streamlining the licensing procedure, improved supply of power and other inputs.

For supply of essential commodities so as to reach under developed areas and under-privileged people, States have been advised to expand the public distribution system. In doing so, States have been requested to give priority to vulnerable areas like labour concentration in mining, industrial and plantation areas hill areas and rural areas in the districts which are chronically scarcity affected and the coverage of vulnerable and poor section of the population. Furthermore, steps were taken to monitor the

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availability, movement and prices of essential commodities.

Group Insurance Scheme for Coal Mine Workers

*390.SHRI BHUPESH GUPTA: SHRI JAHARLAL BANER-JEE:

Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to introduce any scheme for group insurance for coal mine workers in case of fatal and serious accidents;

(b) if so, the details thereof;

(c whether the matter is under discussion with the authorities of the Life Insurance Corporation; and

(d) what are the reasons for delay in introducing this scheme?

THE MINISTER OF ENERGY (SHRI K. C. PANT) : (a) and (b) Coal India Limited, a public sector undertaking, under the Ministry of Energy, is examining the outlines of a scheme for group insurance for coalmine workers in case of fatal and serious accidents.

(c) and (d) The matter is still under discussion between the Coal India Limited and the Life Insurance Corporation of India.

Rural Electrification in Maharashtra

554. SHRI DEORAO PATIL: Will the Minister of ENERGY be pleased to state:

(a) what is the percentage of rural population in Maharashtra which is covered by the rural el ectrification schemes sanctioned by the Rural Electrification Corporation; and

(b) what further steps are being taken to boost up rural electrification in the State?

THE DEPUTY MINISTER IN THE MANISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) About 15 per cent of the total rural²

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